

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No1  
IA/425 (AHM) 2022  
in  
CP(IB) 184 of 2018

**Order under Section 7 IBC**

**IN THE MATTER OF:**

Indian Overseas Bank  
V/s  
AMW Motors Ltd

.....Applicant

.....Respondent

**Order delivered on ..11/05/2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ms. Aishwarya Gupta, Adv.  
For the Respondent :

**ORDER**

**IA/425 (AHM) 2022**

This application is filed by RP under Section 30 seeking approval of Resolution Plan. Let the copy be served to the Resolution Applicant as well as the Ex-management and the Income Tax Department.

Learned Counsel for the Resolution Applicant, Mr. Monaal Davawala accepted the copy of the application.

Learned Counsel Ms. Shah for the Income Tax Department also received the copy of the application sent by the RP.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**